

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:2227  
ANSWERED ON:03.12.2002  
QUALITY OF PHARMACEUTICAL EXPORTS  
UMMAREDDY VENKATESWARLU

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Union Government are aware of the report of inferior quality of pharmaceutical exports;
- (b) if so, the steps being taken by the Union Government in this regard;
- (c) if not, the reasons therefor;
- (d) whether Union Government will introduce quality control for drug exports; and
- (e) if so, steps proposed to be taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI TAPAN SIKDAR)

(a) to (e): Quality of exported drugs is not required to be checked separately. However, export of drugs from India has shown considerable growth and as per Directorate General of Commercial Intelligence and Statistics (DGCIS) data year-wise increase registered in the export of Indian Drugs & Pharmaceuticals and Fine Chemicals during the last 3 years are as under:-

| Year      | Rs. In Crores |
|-----------|---------------|
| 1999-2000 | 7230.16       |
| 2000-2001 | 8757.47       |
| 2001-2002 | 9751.20       |

(Provisional)

Quality of drugs is intrinsically linked to the total quality management policies which depends upon the adoption of Good Manufacturing Practices. The Govt. of India vide Notification No. GSR 894(E) dated 11.12.2001 has amended schedule M of the Drugs and Cosmetics Rules to upgrade the requirements of Good Manufacturing Practices to be followed by every drug manufacturer in the country.